

(a) whether the Airports Authority of India has taken necessary steps for expansion and strengthening the runway of Ahmedabad Airport;

(b) if so, the progress made in that regard so far; and

(c) the date by which the work is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) and (c) Work on extension of runway and expansion of apron has commenced recently and is likely to be completed by December, 2000.

*[Translation]*

**Survey for Bari Sadri-Neemuch Railway Line**

1302. SHRI SHANTI LAL CHAPLOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any request for survey of rail line between Bari Sadri (Rajasthan) and Neemuch (Madhya Pradesh);

(b) if so, the details thereof; and

(c) the time by which the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) and (c) Do not arise.

*[English]*

**New Collision Avoidance System in Aircraft**

1303. SHRI JAYARAMA I.M. SHETTY:  
SHRI U.V. KRISHNAMRAJU:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airports Authority of India propose to introduce new collision avoidance system in aircraft;

(b) if so, the salient features of the proposed system;

(c) the country from which the Airports Authority of India have procured the system and the terms and conditions settled; and

(d) the extent to which it is likely to be useful for avoiding any accidents?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Directorate General of Civil Aviation have issued instructions making it mandatory, w.e.f. 1st January, 1999, to instal Airborne Collision Avoidance System (ACAS)-II in all aircraft, operating to/from/through Indian airspace, having certified seating capacity of more than 30 passengers or pay-load capacity of more than 3 tonnes. The aeroplanes having certified seating capacity of 10 to 30 passengers or pay-load capacity of 1 to 3 tonnes have been required to instal ACAS-I on or before 31st December, 2003.

(c) The system is to be installed in the aircraft by the operators. They are free to procure it from any source provided it meets the airworthiness standards laid down by Directorate General of Civil Aviation.

(d) ACAS system helps in preventing mid-air collisions by alerting the pilots as soon as two aircraft come dangerously close to each other. The system gives visual and audio warnings, and also advises the crew on the corrective action required to be taken for preventing a mid-air collision.

**Development of Infrastructure Facilities  
in Tourist Places**

1304. SHRI K.P. MUNUSAMY: Will the Minister of TOURISM be pleased to state:

(a) whether the Government have taken any decision for development of infrastructure facilities in some selected Tourist/Religious places in the country, particularly in Tamil Nadu;

(b) if so, the details thereof; and

(c) the financial assistance sanctioned for each of the above places?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) to (c) Yes, Sir.